(b) if so, what steps are being taken by Government to curb this monopoly by one company?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) M/s. Oldham & Son (India) Limited are the major manufacturers of this equipment in India and Kilburn Division of M/s. Macneill & Barry Ltd. are their sole selling Agents.

(b) Appropriate action will be considered in accordance with the provisions of the Monopolies & Restrictive Trade Practices Act, 1969. when it is brought into force in a few months time.

FUNDAMENTAL RIGHTS *13. SHRI BANKA BEHARY DAS : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether Government have taken any final decision to restore the power of the Parliament to amend Fundamental Rights enshrined in the Constitution of India; and

(b) if so, the steps that are being taken in this regard?

THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI P. GOVINDA MENON) : (a) and (b) As the Hon'ble Member may be aware, a private Member's Bill for an amendment of the Constitution in this behalf was referred to a Joint Committee which gave its report to Parliament in July 1968. The Bill as amended by the Joint Committee is pending consideration in the Lok Sablia. The Government supported the Bill at the consideration stage. The Bill as reported by the Select Committee is considered to require some amendments.

CONVERSION OF THE RAILWAY BOARD INIO AUTONOMOUS CORPORATION

◆14, SHRI THILLAI V1LLALAN : SHRI G. P. SOMASUNDARAM : SHRI KANCHI KALYANA-

SUNDARAM : SHRI S. SIVAPRAKASAM : SHRI N. SRI RAMA REDDY : SHRI M. P. BHARGAVA: Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have any proposal under consideration to convert the

Railway Board into an autonomous corporation as recommended by the convention of AH India Railwaymen"s Federation held at Agra recently;

(b) if So, the details thereof', and

(c) whether Government have received any representation from the railway employees in regard to the working of the Railway Board ?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA) : (a) No sir.

(b) Does not arise.

(c) No sir.

पश्चिम रेलवे पर विक्रोली रेलवे स्टेशन के समीप रेल फाटक का बन्द किया जाना

*15. श्री सुन्दर सिंह भण्डारी : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) पश्चिम रेलवे के विक्रोली रेलवे स्टेशन के समीप के रेल फाटक को बन्द हुए कितना समय हो गया है ; और

(ख) क्या विकोली के निवासियों के लाभ के लिये वहां एक पहुंच मार्ग बनाने का कोई प्रस्ताव सरकार के विचाराधीन है ? 1[Closure of level crossing near vlkroll station on western railway

15. SHRI SUNDAR SINGH IBHANDAR1 : Will the Minister of RAILWAYS be pleased to state .

(a) the time since when level crossing near Vikroli station on the Western Railway has been closed; and

(b) whether Government have under consideration any proposal to provide an approach road to that station for the benefit of the residents of Vikroli ?]

रेल मंत्री (श्री गुलजारी लाल नम्दा) : (क) 1-5-1964 से (विक्रोली स्टेशन मध्य रेलवे में हैन कि पश्चिम रेलवे में)।

UTHE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA); (a) From 1-5-1964. (Vikroli station is on Central Railway and nut on Western Railway). (b) No, Sir.]

⁽ख) जी नहीं।